

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 120(ND)11**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017**

**NAME OF THE COMPANY: M/s. Shiv Charan Dua & Anr Vs M/s. Dua Pharmaceuticals Pvt Ltd. &  
Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present: For Petitioner (s) : Mr. Shiv Charan Dua, Advocate**

**For Respondent (s) : Mr. Sanjay Khanna, Advocate**

**Order**

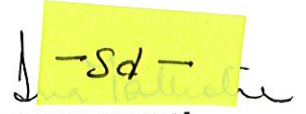
Petitioner is present in person. It is being confirmed by both the parties that talks of compromise are in progress and further time is being prayed for.

To come up on 20<sup>th</sup> September 2017.



[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)



[ INA MALHOTRA ]  
MEMBER [J]